

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. 3376
TO BE ANSWERED ON FRIDAY, THE 5th AUGUST, 2016
SHRAVANA 14, 1938 (SAKA)

CORRUPTION CASES AGAINST REVENUE OFFICIALS

3376 : SHRI ARJUN LAL MEENA

Will the Minister of FINANCE be pleased to state :

- (a) the number of CBDT and CBEC officers arrested on charges of corruption during the last two years, board-wise;
- (b) whether many of such officers having corruption against them are still working with the department;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the action being taken by the Government/boards against them?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SANTOSH KUMAR GANGWAR)

- (a) The number of officers arrested on charges of corruption during last two years are as under :-

Name of Organisation	Group A officers	Other officers	Total
Central Board of Direct Taxes (CBDT) (from 01.07.2014 to 30.06.2016)	9	15(*)	24
Central Board of Excise and Customs (CBEC) (in last two years and upto July, 2016)	8	66(**)	74

(*) - Group 'B' officers

(**) - Group 'B' and 'C' officers

- (b) & (c) In CBDT, out of 9 IRS Group 'A' officers 7 are still working with the department. 1 officer has retired and 1 officer has expired. All the 15 Group 'B' officers are still working with the Department.

Further, in CBEC, out of 8 IRS officers, 1 officer has been retired from service under Rule 56(j) of the Fundamental Rules, 5 officers are under suspension and 2 officers have retired on attaining the age of superannuation while under suspension. All the 66 Group 'B' and 'C' officers are still working with the Department. However, 21 are presently under suspension.

- (d) Actions against erring officers have been taken in accordance with the rules/law laid down by the Government.

